COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction) Appeal No. 223 of 2017

Dated: 10th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Bihar Industries Association Vs.			 Appellant(s)
Bihar Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Suraj Samdarshi	
Counsel for the Respondent(s)	:	Mr. M. G. Ramachandran Ms. Poorva Saigal Mr. Shubham Arya for R-3	

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 11.10.2017. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1 and Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2 and they seek five weeks time to file reply. They may file the same on or before 15.09.2017 after serving copy on the other side. Rejoinder may be filed two weeks thereafter.

List the matter on 11.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson